

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./61/214/2020

This the 23rd day of November, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD JAMSHEDE, MEMBER (A)

Shakeel-Ul-Rehman, aged about 26 years, S/o Sh. Abdul Rashid Runyal R/o Village Gandhri Tehsil Ramban District Doda.

.....Applicant
(Advocate: Mr. O.P. Thakur)

Versus

1. State of Jammu and Kashmir through Commissioner-Secretary Education Department Civil Secretariat Jammu.
2. Chief Education Officer Doda.
3. J&K Subordinate Service Selection Board, through It's Chairman Rail Head Complex Jammu.
4. Parshotam Singh S/o Gian Chand R/o Village Ganpat Rastan Doda
5. Anupma Kotwal D/o Rajinder Kumar R/o Village Ravari Tehsil Bhadarwah District Doda.

.....Respondents
(Advocate:- Mr. Amit Gupta, 1d Additional Advocate General)

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Hon'ble Mr. Rakesh Sagar Jain, Member (J):

The learned counsel for the applicant submits that he wishes to withdraw the OA.

2. In view of the submission of learned counsel for the applicant, the TA is dismissed as withdrawn. No order as to cost.

(MOHD JAMSHEDE)
MEMBER (A)

Arun/-

(RAKESH SAGAR JAIN)
MEMBER (J)